

परिवहन मंत्रालय में काम करने वाले
अधिवाषिकी-वय प्राप्त कर्मचारी

१६२. श्री कृष्णकान्त व्यास : क्या
परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) परिवहन मंत्रालय में उन कर्म-
चारियों की संख्या तथा श्रेणियां क्या हैं जो
अधिवाषिकी-वय प्राप्त कर चुके हैं, परन्तु
अब भी सेवायुक्त हैं ; और

(ख) उन्हें सेवा में रखने के क्या कारण
हैं ?

†[EMPLOYEES IN THE MINISTRY OF
TRANSPORT WORKING AFTER ATTAINING
THE AGE OF SUPERANNUATION

192. SHRI KRISHNAKANT VYAS:
Will the Minister for TRANSPORT be
pleased to state:

(a) the number and cadres of those
employees of the Ministry of Trans-
port proper who continue to be in
service after attaining the age of
superannuation; and

(b) what are the reasons for retain-
ing them in service?]

रेल तथा परिवहन उपमंत्री (श्री श्री
बी० अलगेसन) : (क) कोई नहीं ।

(ख) सवाल ही पैदा नहीं होता ।

†[THE DEPUTY MINISTER FOR
RAILWAYS AND TRANSPORT (SHRI
O. V. ALAGESAN): (a) None.

(b) Does not arise.]

DAMAGE TO RAILWAY PROPERTY DUE TO
RIOTS

193. SHRI D. NARAYAN: Will the
Minister for RAILWAYS be pleased to
state the extent of damage caused to
railway property during the recent
riots in Orissa and Bombay States?

†English translation.

THE DEPUTY MINISTER FOR
RAILWAYS AND TRANSPORT (SHRI
O. V. ALAGESAN): Information about
these damages is not compiled State-
wise but Railway-wise. The amount
of damages caused on the South-
Eastern, Central and Western Rail-
ways, which serve the States of Orissa
and Bombay among others, is approxi-
mately Rs. 54,32,900.

RAILWAY PORTERS

194. SHRI M. VALIULLA: Will the
Minister for RAILWAYS be pleased to
state the amount collected from rail-
way porters in the year 1955 as
licence fee?

THE DEPUTY MINISTER FOR
RAILWAYS AND TRANSPORT (SHRI
O. V. ALAGESAN): Rs. 4,57,000
approximately.

This amount represents the licence
fee realised by the Railways from the
porters licensed direct by the
Administrations, as distinct from the
fees paid by the porters to contractors,
at stations where they are licensed
through contractors and not direct.

CONTRIBUTORY HEALTH SERVICE SCHEME

195. SHRI M. VALIULLA: Will the
Minister for HEALTH be pleased to
state the number and location of the
centres which exist at present under
the Central Government Contributory
Health Service Scheme?

THE MINISTER FOR HEALTH (RAJ-
KUMARI AMRIT KAUR): At present
there are 18 static and 3 mobile dis-
pensaries under the Contributory
Health Service Scheme for Central
Government servants in Delhi and
New Delhi. They are located as shown
below:—

Static Dispensaries

Name of the dispensaries	Location
Central Secretariat.	Near Central Secy. N r.t. Block.
Vinay Nagar I	Gr. No. Y-342 and Y-346.

Name of the dispensaries	Location
Vinay Nagar II	Qr. No. L-169 and L-171.
Lodi Road I	Qr. No. 23/183-A
Lodi Road II	Qr. No. B-4/1 & B 4/3
Lajpat Nagar	House No. 11-E/3
Pandara Road	Hutment No. 1, Surjan Singh Park.
Minto Road	Qr. Nos. 1-C & 3-C Mirjard Road.
Patel Nagar	House No. 11-E 14
Karolbagh I	52/53, Western Extension Area.
Karolbagh II	23, Pusa Road
Paharganj	Qr. Nos. 3-X & 4X Chitra Gupta Road.
Dilli Cantonment.	Barrack opposite 26. General Hospital.
Safdarjang	Safdarjang Hospital
Willingdon	Willingdon Hospital
Chandni Chowk	House 82 2, Pyarelal Building.
Timarpur	Qr. No. 20-C
Subzimandi	House No. B-1, Block No. 5, Rup Nagar.

Mobile Dispensaries

A mobile dispensary is attached to each of the dispensaries at Chandni Chowk, Lajpat Nagar and Patel Nagar to serve the outlying areas.

ELECTRIC LOCOMOTIVES

196. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

(a) the number of electric locomotives ordered from abroad for the Indian Railways during the years 1954 and 1955; and

(b) the cost at which they have been ordered?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) None in 1954. 15 in 1955.

(b) £871,740 (f.o.b)

DEVELOPMENT OF PORTS

197. SHRI S. N. MAZUMDAR: Will the Minister for TRANSPORT be pleased to state the amount earmarked for ports development programmes during the Second Five Year Plan?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): Rupees 40 crores are earmarked for the major ports and 5 crores for minor ports.

MOBILE HEALTH UNITS

198. MOULANA M. FARUQI: Will the Minister for HEALTH be pleased to state the number of villages and their average population served by the Mobile Health Units in each of the Part C States?

THE MINISTER FOR HEALTH (RAJ-KUMARI AMRIT KAUR): The information is being collected and will, when available, be laid on the Table of the Sabha.

पशुपालन, कृषि तथा वन-विज्ञान
के लिए विदेशों में प्रशिक्षण

१९६. श्री कृष्णकान्त व्यास : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष १९५४-५५ में पशुपालन, कृषि तथा वन-विज्ञान में विशेष शिक्षा प्राप्त करने के लिये कितने अभ्यर्थियों को विदेश भेजा गया ; और

(ख) १९५३-५४ और १९५४-५५ में विदेश भेजे गये प्रत्येक अभ्यर्थी पर सरकार को कितना धन व्यय करना पड़ा ?

†[TRAINING ABROAD IN AGRICULTURE, ANIMAL HUSBANDRY AND FORESTRY

199. SHRI KRISHNAKANT VYAS: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

†English translation.